

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.04.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 20/2020	For final hearing (obj not filed)	Sec 241- 242 of CA 2013	Ms. Gayatri Reddy T	Arjun N A	M/s Ready Foods Ltd	

ADVOCATE FOR PETITIONER/s:

ARJUN NA

PCS

Mobile: 8050324024.

NA Arjun.

ADVOCATE FOR RESPONDENT/s:

**In the National Company Law Tribunal,
Bengaluru, Special Bench**

CP/20(BEN)2020

Court No. 1

Item No. 109

Sec. 241(1)

In the matter of:

MS. GAYATRI REDDY T
V/s

.....Petitioner

M/S READY FOODS LIMITED

.....Respondent

Order delivered on ..06/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Hon'ble Member(J)
Shri ASHUTOSH CHANDRA, Hon'ble Member(T)

For Petitioner(s):

MR. ARJUN.NA

For Respondent(s):

Order

Heard Mr. Arjun N.A, Learned Counsel for the Petitioner. The Learned counsel for the Petitioner states that the notices has been served by two modes on the Respondent on 2nd April 2021 and the proof of the same is filed before the Registry. None appeared for the Respondent. Post the case for "final Hearing" on 03.05.2021


Member(T)


Member(J)

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